

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:1865
ANSWERED ON:26.03.2012
EXPORT OF FISHES
Shantha J.

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the quantum and value of fresh and dry fish exported from the country during each of the last three years, State-wise;
- (b) whether the Government has provided any financial or infrastructure assistance to the State Governments to boost fish exports; and
- (c) if so, the details thereof during the said period, State-wise?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA)

- (a) The details of fresh and dry fish exported from the Country for the last 3 years State-wise are annexed.
- (b) & (c) The Marine Products Export Development Authority (MPEDA) has a scheme for establishing a Common Pre-processing Centre (CPC) at Sakthikulangara, (Kollam District) in Kerala which has been approved under the ASIDE scheme of Government of India. This project envisages better working environment for women folk engaged in pre processing activities in the area and also ensure hygienic handling and pre processing of raw materials meant for export. For this project no fund was released during 2008-09, Rs. 113 lakhs, Rs. 27.00 lakhs and Rs. 112.00 lakhs were released for the years 2009-10, 2010-11 and 2011-12 respectively.